

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO.2217 OF 2004

New Delhi, this the 15th day of September, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Shri Gurbachan Singh
S/o Late Shri Ishwar Singh,
Ex.Branch Post Master,
Jalmana (Karnal).
R/o : 7, West Guru Angad Nagar, Gali No.-2,
Delhi-110092.Applicant
(By Advocate: Shri B.S. Mainee)

versus

Union of India : through

1. The Secretary,
Ministry of Communication & I.T.,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-110 001.
2. The Director of Postal Services,
Haryana Circle,
Ambala Cantt.-133001.
3. The S.S. Post Office,
Karnal Division
Karnal-132001.

... Respondents

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J):

Heard Shri B.S. Maine, learned counsel for the applicant.

2. Applicant is assailing his removal from service vide order dated 24.9.2003. Against this order of removal from service, applicant has preferred an appeal on 15.12.2003 to the appellate authority. The respondents are yet to dispose of the same.

3. Having regard to the above, we dispose of the present OA, at this stage, with a direction to the respondents to dispose of the pending appeal of the applicant within a period of two months from the date of receipt of a copy of this order by passing a detail and speaking order.

(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)

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